

**NATIONAL COMPANY LAW TRIBUNAL**  
**AMARAVATI BENCH**  
**(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN –HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.08.2021 AT 10:30 AM**

TRANSFER PETITION NO.	IA. Nos. 17, 87, 99, 101 /2020 and 21, 71, 73, 88, 89, 90/2021 in TCP(IB)No. <del>28/17</del> /AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 18/7/HDB/2019
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

I.A.No.88/2021 is disposed of, vide separate sheets. List the matter on 17.09.2021.

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

RSN